

ITEM NO.1502

Court 6 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2796/2020

DR. ASWATHY R.S.KARTHIKA & ORS.

Appellant(s)

VERSUS

DR. ARCHANA M. & ORS.

Respondent(s)

(with applns. for exemption from filing affidavit, exemption from filing O.t. and modification of court order)

WITH

C.A. No. 2797/2020 (XI-A)

Date : 29-07-2020 These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Dr. K.P.Kylasanatha Pillay, Sr.Adv.
Mr. A. Venayagam Balan, AOR
Ms. V.S.Lakshmi, Adv.

Mr. Ram Lal Roy, AOR

For Respondent(s)

Mr. Nidhesh Gupta, Sr. Adv.
Mr. Karthik S.D., Adv
Mr. John Mathew, AOR

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy
Mr. Alim Anvar, Adv.

Mr. Vipin Nair, AOR
Mr. P.B. Suresh, Adv
Mr. Anshuman Bahadur, Adv

Ms. Nidhi, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the Reportable Judgment of the Bench comprising Hon' ble Mr. Justice L. Nageswara Rao, His Lordship and Hon'ble Justice S. Ravindra Bhat.

The appeals are allowed in terms of the Signed Reportable Judgment.

Pending application(s), if any, shall also stand disposed of.

(GEETA AHUJA)
COURT MASTER (SH)

(Signed Reportable judgment is placed on the file)

(ANAND PRAKASH)
BRANCH OFFICER